

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 79 of 2014

**Dated : 17<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

M/s Raj West Power Ltd. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Mr. M. G. Ramachandran and Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta, Mr. Elangbum P.S. and  
Mr. Abhishek Upadhyay for R-1

**ORDER**

Heard the learned counsel for the appellant.

Post the matter for hearing on **11<sup>th</sup> December, 2014.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*rkt/sh*